

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

notice alongwith copy of order dt. 19/6/02 issued to all the respondents by speed post/A.D.

The same copy of order issued to the A.S.C. for respondents.

M
20/6/02

R
S.O.

Mr. S.B. Jena, ASC has appeared for all the respondents, but counter not filed.

M
6/8/02

Registrar

07.08.02

Learned Counsel for the Applicant is present. Shri S.B. Jena, Ld. ASC has already filed memo of appearance for all the Respondents and today files one M.A. praying therein 04 weeks time to file counter. Heard. Time granted till 21.08.02 for counter.

M.A. is disposed of accordingly.

REGISTRAR

M.A. 710/02 for consideration from. Copy served.

M
20/8/02

Bench

21.08.2002.

Mr. S.B. Jena, learned ASC appearing for the Respondents seeks four weeks time to file a reply to the MA No. 710/2002, filed by the Applicant. Call this matter on 10.10.2002.

Member (Judicial)

Order dt. 10.10.2002

Subject to the question of maintainability, this Original Application had been registered and a number was given for statistical purpose.

By filing a counter/objection, the Respondents have pointed out that the University of Roorkee/I.I.T. Roorkee has not been notified to be amenable to the adjudicatory jurisdiction of the Central Administrative Tribunal.

Having heard the Counsel for both the parties, we are satisfied that this Original Application is not maintainable; because the University of Roorkee/I.I.T. Roorkee has not been notified to be amenable to the jurisdiction of the Central Administrative Tribunal. This Original Application is accordingly dismissed. No Costs.

Send copies of this order to the Respondents and also to the Secretary to the Govt. of India in the Ministry of Human Resource Development (Department of Secondary & Higher Education) Shastri Bhawan, New Delhi-110001 with reference to the Ministry letter No. F.7-15/2002-T.S. I dt. 04.09.2002.

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NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Continued

- 1) M.A. 710/02 with Counter for consideration, Copy served.
- 2) Counter to O.A. filed, Copy served.

Free copies of this order be also given to the Advocate for the Applicant and Mr.S.B.Jena, learned Additional Standing Counsel appearing for the Respondents.

Bench

[Signature]
(B. N. SCM) 10/10
VICE CHAIRMAN

[Signature]
10/10/2002
(M. R. MOHANTY)
MEMBER (JUDICIAL)

[Signature]
9/10/02

Copy of order dt. 10-10-02 issued to all the respnts by posts.

The same copy of order issued to the Counsel for both side.

[Signature]
S.O. 21/10/02

[Signature]
21/10/02